

Central Administrative Tribunal

Principal Bench

R.A. No. 47 of 2002

in

O.A. No. 884 of 1998

New Delhi, dated this the 15-February 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Mahe^{sh} Kumar Bhardwaj & Ors ..Applicants.

Versus

UIO & others . Respondents.

ORDER(BY CIRCULATION)

S. R. ADIGE, VC(A)

Perused the RA.

2. The grounds taken therein do not bring it within the scope and ambit of Section 22(3)(f)AT Act read with Order 47 Rule 1 CPC under which alone any order /decision of the Tribunal can be reviewed.

3. RA is rejected.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S. R. Adige

(S. R. Adige)
Vice Chairman(A).

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